

products of M/s. Indian Oxygen Ltd. are given in the statement laid on the Table. [See Appendix III, annexure No. 67].

Fertiliser Factory near Madras

1909. Shri F. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a contract was given to a British firm Simon-Carves Ltd., for installation of a new fertiliser factory at Ennore near Madras; and

(b) if so, the details of the contract?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). M/s. East India Distilleries and Sugar Factories Ltd., have been issued a licence under the Industries (Development & Regulation) Act for the manufacture of ammonium phosphate at Ennore near Madras. Government have no definite information about the arrangements which the company may have made for the purchase of plant and machinery. An application has however been received for the issue of a licence for the import of plant and machinery from the U.K. and is under consideration.

Coir Industry in Mysore

1910. Shri Achar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Coir Board, set up by the Central Government, has taken any steps to develop the Coir Industry in the districts of South Kanara and North Kanara in Mysore State;

(b) if so, the nature of steps taken;

(c) whether there is any proposal to start a training-cum-production centre for the development of the industry in that area; and

(d) if so, the progress so far made in the matter?

The Minister of Industry (Shri Manubhai Shah): A statement is given below:

STATEMENT

(a) and (b). The schemes for the development of Coir Industry as far as they relate to the States, are drawn up and implemented by the State Governments concerned direct and the Coir Board acts only in an advisory capacity in regard to such schemes.

(c) and (d). No scheme for starting training cum-production Centres for development of Coir Industry in the above areas has been received from the Government of Mysore. It is however understood that the State Government have established a training-cum-Production Centre at Honnavar, a Coir manufacturing school at Kumta and 3 Peripatetic Training Centres in North Kanara District.

Class III Staff of C.P.W.D.

1911. Shri Tangamani: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the seniority of Class III staff on regular establishment employed in various divisions of the Central Public Works Department is maintained separately for each division;

(b) if not, whether it is according to different zones or regions;

(c) if so, what are the different zones or regions; and

(d) the jurisdiction of each zone?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) The seniority of Class III staff on the regular establishment employed in various divisions of the Central Public Works Department is not maintained separately for each Division.

(b) There are 4 categories of posts of Class III Staff on the regular establishment of the Central Public Works Department and their seniority is maintained as follows:

(A) Ministerial Staff: (i) Their seniority is maintained on Zonal basis